

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 27-08-2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Sh. Santosh Kumar Sankhala	S.B. CRLR No. 693/2016, Smt. Urmila & Anr. V/S State & Anr.	Mr. Kaushal Gautam	Mr. K S Lodha
2	Smt. Suman Porwal	S.B. CRLR No. 1197/2016, Tanjim Khan V/S Shamsuddin.	Mr. Farzand Ali	Mr. J K Chanda

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1	Sh. Manish Sisodia	S.B. CRLMP No.1391/2018, Om Prakash Bohara & Anr. V/S State & Anr.	Mr. H M Sarswat	Mr. N K Bohara

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1	Smt. Raj Laxmi Chodhary	S.B. CRLR No. 1118/2018, Rajneesh Bhambhari V/S Abha Kumari & Ors.	Mr. Kaushal Gautam	Mrs. Talat Bari

भवदीय

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संयुक्त सचिव

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर

" Help The Needy--Timely Help May Create History "